

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 11 of 2016 & IA NOs. 22, 23 & 58 OF 2016**

**Dated : 14<sup>th</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Haryana Vidyut Prasaran Nigam Ltd.**

**....Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Anr.**

**.....Respondent(s)**

Counsel for the Appellant(s) : Mr. Varun Pathak

Counsel for the Respondent(s) : Mr. Akhil Sibbal  
Mr. Rishi Aggarwal  
Mr. Anuj Malhotra  
Mr. Nikhil for R-2

**ORDER**

We have heard learned counsel for the appellant at length.

List the matter for further hearing on **23.03.2016.**

**(I.J. Kapoor)  
Technical Member**  
pr/dk

**(Justice Ranjana P. Desai)  
Chairperson**